

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 20/RP/2023

Subject : Petition for review of the order dated 17.4.2023 in Petition No. 698/GT/2020 (Truing-up of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the period 2014-19).

Petitioner : GRIDCO Limited

Respondents : NTPC & 16 ors.

Date of Hearing: **6.2.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Rajkumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Venkatesh, Advocate, NTPC
Shri Anant Singh Ubeja, Advocate, NTPC
Shri Kunal Veer Chopra, Advocate, NTPC
Ms. Vanshika Saraf, Advocate, NTPC
Shri Nitin Kala, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL
Ms. Kanishka Rawat, Advocate, TPDDL
Shri Aditya Ajay, Advocate, BRPL&BYPL
Shri Rahul Kinra, Advocate, BRPL&BYPL
Ms. Isnain Muzamil, Advocate, BRPL&BYPL
Shri Sanjay Nair, Advocate, BRPL&BYPL

Record of Proceedings

The case was heard through a virtual hearing.

2. During the hearing, the learned counsel for the Review Petitioner and the learned counsel for the Respondent argued the matter at length.
3. The Commission, based on the request, permitted the parties to file their short note of arguments (not exceeding three pages), after serving a copy to the other on or before **28.2.2025**.
4. Subject to the above, order in the review petition was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

